

**CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH**  
**CIRCUIT SITTING:BILASPUR**

**Original Application No.203/156/2018**

Bilaspur, this Monday, the 09<sup>th</sup> day of July, 2018

**HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER**  
**HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER**

A. Shrinivas Rao  
S/o Late A. Venkateshwaralu  
aged about 45 years,  
presently working as LP/BSP/SECR,  
R/o 524/1 Type-II RTS Colony,  
Bilaspur Distt-Bilaspur (C.G.) 495004  
Mobile No.7000895390

**-Applicant**

(By Advocate –**Shri A.V. Shridhar**)

**V e r s u s**

1. Union of India,  
Through the General Manager  
South East Central Railway,  
New GM Building  
Bilaspur (C.G.) 495004

2. Chief Personnel Officer,  
Sough East Central Railway  
Divisional Office,  
Personnel Branch,  
Bilaspur (C.G.) 495004

3. Assistant Personnel Officer,  
South East Central Railway  
Divisional Office,  
Personnel Branch,  
Bilaspur (C.G.) 495004

**- Respondents**

(By Advocate –**Shri Vivek Verma**)

**O R D E R (Oral)****By Navin Tandon, AM:-**

Learned counsel for the applicant submits that the applicant wishes to withdraw this Original Application.

**2.** Allowed.

**3.** Accordingly, this Original Application is dismissed as withdrawn.

**(Ramesh Singh Thakur)  
Judicial Member**

**(Navin Tandon)  
Administrative Member**

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